

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 176 OF 2016

Dated: 25th October, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Tamil Nadu Spinning Mills Association ...Appellant(s)

Vs.

Tamil Nadu Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Kumar Mihir

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

Mr. S. Vallinayagam for R-2 & 3

ORDER

As agreed by learned counsel for the parties, list the matter for hearing
on **11.01.2018.**

(I. J. Kapoor)
Technical Member
ts/ss

(Justice Ranjana P. Desai)
Chairperson